

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 850 OF 2018**

**Residents of Saila Khurd Raniaia** .....PETITIONER

**VERSUS**

**State of U.P. & Ors** .....RESPONDENT

**MEMO OF PARTIES**

**Residents of Saila Khurd Raniaia** .....PETITIONER

**VERSUS**

- 1. Member Secretary, CPCB**  
Parivesh Bhawan, East Arjun Nagar, Delhi  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) Respondent No.1
- 2. Member Secretary, Punjab Pollution Control Board**  
Red Cross Bhawan, Sadiq Road, Faridkot, Punjab  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com) / [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in) Respondent No.2
- 3. M/s Kuantum Paper Limited Paper Mill**  
Disttict Hoshiarpur, Saila Khurd Village,  
Tehsil Garhshankar Punjab 144529  
Email: [kuantummill@kuantumpapers.com](mailto:kuantummill@kuantumpapers.com) Respondent No.3
- 4. Saila Khurd, District Hoshiarpur, Punjab**  
Through its Administrative Head  
District Administrative Complex Hoshiarpur 146001  
Email: [rta.hspr@punjab.gov.in](mailto:rta.hspr@punjab.gov.in)/ [ddpo.hspr@punjab.gov.in](mailto:ddpo.hspr@punjab.gov.in)  
[zoya.siddiqui98@gmail.com](mailto:zoya.siddiqui98@gmail.com) Respondent No.4